

**राष्ट्रीय एकता परिषद**

\* 221. श्री राजनारायण :

श्री राम सहाय :

श्री एन० आर० मुनिस्वामी :

श्री तिल्लई विल्ललन :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल ही में श्रीनगर में हुई राष्ट्रीय एकता परिषद् की बैठक में भाग लेने के लिए प्रधान मंत्री ने किन-किन राजनैतिक दलों और सार्वजनिक नेताओं को आमंत्रित किया था;

(ख) उपरोक्त भाग (क) में उल्लिखित दलों और नेताओं में से किन-किन दलों और नेताओं ने राष्ट्रीय एकता परिषद् की बैठकों में भाग नहीं लिया और इसके क्या कारण थे; और

(ग) परिषद् की मुख्य सिफारिशें क्या क्या हैं ?

**NATIONAL INTEGRATION COUNCIL**

\*221 SHRI RAJNARAYAN SHRI RAM SAHAI : SHRI N. R. MUNISWAMY : SHRI JAGAT NARAYAN : SHRI THILLAI VILLALAN :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the political parties and the public leaders invited by the Prime Minister to participate in the Meetings of the National Integration Council recently held in Srinagar;

(b) the names of the parties and the leaders referred to in part (a) above who did not take part in the meetings of the National Integration Council and the reasons therefor; and

(c) what are the main recommendations of the Council?]

गृह कार्य मंत्रालय में राज्य मंत्री  
(श्री विद्याचरण शुक्ल) : (क) विभिन्न

श्रेणियों में की गई परिषद् की रचना तथा सदस्यों के नाम सदन के सभा पटल पर रखे विवरण में देखे जा सकते हैं। [देखिये परिशिष्ट 65, अनुपत्र संख्या 28।]

(ख) संयुक्त सोशलिस्ट पार्टी और स्वतंत्र पार्टी ने परिषद् की बैठकों में भाग नहीं लिया क्योंकि उनके दृष्टिकोण में विद्यमान परिस्थितियों में उनके ऐसा करने से कोई प्रयोजन सिद्ध नहीं होता।

(ग) परिषद् द्वारा प्रकाशित उद्देश्यों की घोषणा तथा उसकी समितियों की सिफारिशें, जैसे कि परिषद् ने अपनाया हैं, सदन के सभा पटल पर रख दी गई हैं। [देखिये परिशिष्ट 65, अनुपत्र संख्या 29।]

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The composition of the Council under different categories and the names of members can be seen in the statement which is laid on the table of the House. (See Appendix LXV, Annexure No. 28.)

(b) The Samyukta Socialist Party and the Swatantra Party did not take part in the meetings of the Council as, in their view, no purpose would be served by their doing so in the existing circumstances.

(c) The Declaration of Objectives issued by the Council and the recommendations of its Committees as adopted by the Council are laid on the Table of the House. [See Appendix LXV, Annexure No. 29.]

**CREMATION OF A WRONG BODY BY DELHI POLICE**

\*222. DR. BHAI MAHAVIR : SHRI S. S. MARISWAMY : SARDAR RAM SINGH : SHRI LOKANATH MISRA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Police cremated a body on June 3, 1968 before the autopsy had been performed;

(b) if so, what are the details thereof;

†[ ] English translation.